NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1506/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: Kapokh Fibers & Industries Ltd.

V/s.

Afloat Textile (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

HI RUSHIL Advocate for Aiya ilb the potitioner

R.M. Aiya
Advocate for Adv

By Consent 4th December, 2017

ORDER C.P. No. 1506/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- Adjourned to **04.12.2017**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 15.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

aah